

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL & TRAINING)

LOK SABHA
UNSTARRED QUESTION NO. 4357
(ANSWERED ON 26.03.2025)

CONTROLLING AUTHORITY FOR IAS

4357. SHRI ANAND BHADAURIA:

Will the **PRIME MINISTER** be pleased to state:

- (a) whether DoPT is cadre controlling authority for IAS and three Secretariat services of Central Secretariat;
- (b) if so, whether permanent appointment against Group 'A' and 'B' posts in above services is allowed out of discretion of the Competent Appointing authority without any advertisement and exam;
- (c) if so, the relevant rule in this regard; and
- (d) the number of such appointments in Group 'A' and 'B' posts made in above services during the last five years, service-wise and year-wise?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH)**

- (a): Yes, Sir. Department of Personnel & Training is cadre controlling authority for Indian Administrative Service and three Central Secretariat Services, namely, Central Secretariat Service, Central Secretariat Stenographers' Service and Central Secretariat Clerical Service.
- (b): No, Sir.
- (c) & (d): Do not arise in view of the reply to part (b) of the question.
